

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.  <b>With</b>	R. Sudhinder	Pallavi Pratap
2.	Comp. App (AT) (Ins) No. 02 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Ors.	Sanjeev Sagar	Mohtashim Kibriya
3.	Comp. App. (AT) (Ins) No. 464 of 2020	Saurabh Bharatbhushan Jain Vs. Excel Tubes & Cones & Anr.	Keith Varghese	Kailash T Shah – IRP Vishnu Sankar-R2
4.	Comp. App. (AT) (Ins) No. 525 of 2020	Switching AVO Electro Power Ltd. Vs. Ambient Computronics Pvt. Ltd.	Abhay K. Das	Kumar Sumit
5.	Comp. App. (AT) (Ins) No. 652 of 2020	Smt Indrani Brahmachari Vs. Chandra Prakash & Anr.	Khyati Dhuparr	Sanyam Saxena-R1
6.	Comp. App. (AT) No. 09 of 2020	Mohindra Chemicals Pvt. Ltd. Vs. Registrar of Companies & Anr.  <b>With</b>	Anshuj Dhingra	Rajesh Kumar-R1 Deepak Anand-R2
7.	Comp. App. (AT) No. 10 of 2020	Oriental Iron Casting Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	Ashutosh Senger
8.	Comp. App. (AT) No. 105 of 2020	Registrar of Companies Vs. AD Fin Capital Services India Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	

<b>9.</b>	Comp. App. (AT) No. 106 of 2020	Registrar of Companies Vs. Attractive Fin-Lease Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	
<b>10.</b>	Comp. App. (AT) No. 115 of 2020	Registrar of Companies Vs. Aquiss Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta
<b>11.</b>	Comp. App. (AT) No. 116 of 2020	Registrar of Companies Vs. Euro Asia Mercantile Pvt. Ltd.	Kamal Kant Jha	Abhishek Nahta
<b>12.</b>	Comp. App. (AT) No. 117 of 2020	Registrar of Companies Vs. Nandal Finance and Leasing Pvt. Ltd.	Kamal Kant Jha	
<b>13.</b>	Comp. App. (AT) No. 119 of 2020	Vivek Mudgil Vs. Eninov Systems Pvt. Ltd. & Anr.	Deeptakriti Verma	

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- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**